

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4210/2015

KARUNA SHANKAR @ KALLU

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(IA No.23686/2018-CONDONATION OF DELAY IN FILING and IA
No.23690/2018-EXEMPTION FROM FILING O.T. and IA
No.23695/2018-impleading party and IA No.32218/2018-APPLICATION FOR
BAIL)

Date : 09-05-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. V. N. Raghupathy, AOR
Mr Rohit Pandey, Adv.
Ms Anushruty Tripathy, Adv.
Mr Prabhu Singh, Adv.
Mr Amit Pandey, Adv.
Mr Anshuman Dwivedi, Adv.

For Respondent(s)

Mr. Saurabh Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Application for impleadment is pending, as submitted by the ld. Counsel, Mr Ashok Kumar Mishra appearing on behalf of Mr Saurabh Mishra, Advocate-on-record . Registry is directed to do the needful and process the application as per rules.

Service is complete on the sole respondent but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
09.05.2018

hj